A ( © ) Thr. Devasis Ranch.

THE CENTRAL ADMINISTRATIVE CUTTACK BENCH, CUTTACK

		O.A./T <del>.A./R.A</del> .No. 9\8 1995
		Shaik Anwar Afri Applicant (s)
	*****	Versus Respondent(s)
Sr. No	Date	Orders Orders Orders Office note as to action (if any) taken on order
1	2.8.95	
		name does not appear in the cause Tist of Solg The petitioner is permitted to withdraw the Original Application which is disposed of as withdrawn. No order as to costs.  VICE-CHAIRMAN  A Slay.  Solg The petitioner is permitted to withdraw the Original Application which is disposed of as withdrawn. No order as to costs.